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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/95/2016
NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others
NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1.)	Cibi Vishnu T.V.P. Saivihar	Counsel for Respondent	T.V.P. Saivihar
2.	ROHAN RAJASEKARAN for S.R. RATAGOPAL	Counsel for P2 - P3	Rohit K

ORDER

Counsels representing both the parties are present. Counsel for the petitioner filed a communication sent by the petitioner to the counsel by way of e-mail seeking one month's time stating that the matter is likely to be settled between the parties. In view of the request, time is extended. Put up on 21.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)